



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLIMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Tuesday,4th December 2018]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUP KUMAR GOSWAMI**

**COURT NO: 2**

**[CIVIL BENCH- IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
38	Cont.Cas(C)/530/2018	M/S. KALPATARU AGRO FOREST ENTERPRISES PVT. LTD. <b>Versus</b> ANNET DULAT AND 2 ORS.	MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MR. M SAHEWALLA MD. ASLAM	
39	Cont.Cas(C)/532/2018	RAMESH SAHA <b>Versus</b> RANJIT HAZARIKA, ACS	MR. A H M R CHOUDHURY	
40	WP(C)/6316/2018 FIXED	SRI JOYDEEP GOALA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR D K BHATTACHARYYA MR. JUNM LASKAR MS. A AHMED MR. A K BHATTACHARJEE	SC, FOREST
41	WP(C)/7625/2018 ( PERSONAL APPEARANCE ), ( AT 10:30 A.M. ), FIXED	MAMTA DEVI PUGALIA AND 8 ORS. <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION AND 12 ORS.	MR. S CHAMARIA MR. M ALI MR. S CHANDA	SC, GMC SC, PCB SC, G M D A
42	WP(C)/8075/2018 CAVT. NO.1287/2018 WP(C) 4199/2018(D/O), CAVT 1287/18(D/O), FIXED	INAMUL MAZID <b>Versus</b> THE STATE OF ASSAM AND 19 ORS.	MR. K SARMA MR. D DAS MR. M BARUAH	SC, CO OP GA, ASSAM MR. I H LASKAR MR. P K DEKA (R14) MD. S ALOM (R14) MD. S ALOM (R14) MR. M S ALAM (R14) FOR CAVEATOR SC, BTC
43	WP(C)/8214/2018 FIXED	TEJ KUMAR BAWRI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	GA, ASSAM
44	WP(C)/8346/2018	ESAB ALI AND 2 ORS. <b>Versus</b> THE UNION OF INDIA AND 18 ORS.	MR. A ROSHID MS. M R DEVI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
45	WP(C)/8349/2018	BAHADUR ALI AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. B C DAS MR. D A KAIYUM MR E HUSSAIN	DR. B AHMED SC, CO OP GA, ASSAM
46	WP(C)/8350/2018	RADHA RAMAN SINGHA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. D CHAKRABARTY	GA, ASSAM
47	WP(C)/8357/2018	M/S. TINSUKIA DEVELOPMENT CORPORATION <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. B. DUTTA MR. S DEKA MS. J BORO MR D TUMUNG	GA, ASSAM SC, REVENUE

48	WP(C)/8358/2018	M/S. SGCCCL - JLS (JV) <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR B D DAS MRS R DEKA MR H K SARMA MR. D THAOSEN	GA, ASSAM
49	WP(C)/8360/2018 B/O	M/S. UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> THE MOTOR ACCIDENTS CLAIMS TRIBUNAL AND 3 ORS.	MD. A AHMED	
50	WP(C)/8361/2018 B/O	M/S. UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> THE MOTOR ACCIDENTS CLAIMS TRIBUNAL NO. 1 AND 6 ORS.	MD. A AHMED	
51	WP(C)/8363/2018 B/O	M/S. UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> THE MOTOR ACCIDENTS CLAIMS TRIBUNAL AND 3 ORS.	MD. A AHMED	

**ORDERS**

52	Review.Pet./99/2017 IN RSA 5/2002(D/O), WITH OFFICE NOTE	MD SABED ALI <b>Versus</b> SHRI ASWINI KUMAR NATH and 7 ORS	MR.F U BORBHUIYA MR.A ALAM MRS.M BORA	MR.R BARUAH MR.M ISLAM MR.S ALI MR.A IQBAL
	<b>WITH</b> MC/41/2016 <b>in</b> Review.Pet./99/2017	MD. SABED ALI <b>Versus</b> ASWINI KUMAR NATH and 7 ORS,	MR.F U BORBHUIYA MR.A ALAM MRS.M BORA	MS.M KUMARI
	<b>WITH</b> MC/104/2017 <b>in</b> Review.Pet./99/2017	MD SABED ALI <b>Versus</b> SHRI ASWINI KUMAR NATH and 7 ORS	MR.F U BORBHUIYA MR.A ALAM MRS.M BORA	
	<b>WITH</b> MC/105/2017 <b>in</b> Review.Pet./99/2017	MD SABED ALI <b>Versus</b> SHRI ASWINI KUMAR NATH and 7 ORS	MR.F U BORBHUIYA MR.A ALAM MRS.M BORA	

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LEAVE NOTE OF ADVOCATES FOR 04/12/2018

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1)	MR. B K PURKAYASTHA	02-11-2018	To	15-12-2018
2)	MR. A M AHMED	09-11-2018	To	05-12-2018
3)	MR D K BHATTACHARYYA	14-11-2018	To	06-12-2018
4)	MR D SAIKIA	23-11-2018	To	07-12-2018
5)	MR. M A CHOUDHURY	26-11-2018	To	15-12-2018
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7)	MR. L TALUKDAR	03-12-2018	To	21-12-2018
8)	MR. S K KEJRIWAL	30-11-2018	To	15-12-2018
9)	MS. S KEJRIWAL	30-11-2018	To	15-12-2018
10)	MR. M K MAJUMDAR	28-11-2018	To	05-12-2018
11)	MRS. M D CHOUDHURY	28-11-2018	To	05-12-2018
12)	MR. S N KRISHNATRAYA	30-11-2018	To	10-12-2018
13)	MR. A C KALITA	30-11-2018	To	07-12-2018
14)	MR. U SARMA	03-12-2018	To	04-12-2018
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18)	MR. M CHOUDHURY	03-12-2018	To	07-12-2018
19)	MR. N H LASKAR	03-12-2018	To	10-12-2018
20)	MR R ISLAM	02-12-2018	To	10-12-2018
21)	MR A SHARMA	05-12-2018	To	09-12-2018
22)	MR. A K MAHESWARI	06-12-2018	To	11-12-2018



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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLIMENTARY CAUSELIST

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Web:www.ghconline.gov.in

**[ For Tuesday,4th December 2018]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH**

**COURT NO: 3**

**[CIVIL BENCH - III]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
29-10-2018 TO 21-12-2018, (RELATING TO CIVIL  
BENCH - III) FROM ITEM NOS. 1 TO 46 ALONG WITH  
THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
31	WP(C)/7849/2018 B/O	NIHARENDU ROY <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MS N NATH MR. M DUTTA	MR. S C KEYAL ASSTT.S.G.I.
<b><u>ADMISSION</u></b>				
32	WP(C)/7887/2017 FIXED	NIRU SAIKIA <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.M BORAH	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 04/12/2018

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### SUPPLEMENTARY CAUSELIST

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE UJJAL BHUYAN**

**COURT NO: 4**

**[CIVIL BENCH - IV**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
29-10-2018 TO 21-12-2018, (RELATING TO CIVIL  
BENCH - IV) FROM ITEM NOS. 1 TO 53 ALONG WITH  
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
14	WP(C)/4916/2018 B/O	SWAPNA SAKINA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. J I BORBHUIYA MR. L MOHAN MS F BEGUM	GA, ASSAM MR. K M HALOI (R7) MR. B DAS (R7) MR. R SARKAR (R7) SC, GMC SC, G M D A
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
15	I.A.(Civil)/4124/2018 B/O in WP(C)/7620/2018  <b>WITH</b> WP(C)/7620/2018  <b>WITH</b> I.A.(Civil)/4123/2018 in WP(C)/7620/2018	RANJIT DAS <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 3 ORS.  NO. 151/152 KARMARI NANDINI MEEN SAMABAI SAMITY LTD. <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD AND 2 ORS.  RANJIT DAS <b>Versus</b> ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 3 ORS.	MR A SARMA MR. U CHOUDHURY MR B KOCH MR. D MEDHI  MS F AHMED MR. T ISLAM MS A BEGUM  MR A SARMA MR. U CHOUDHURY MR B KOCH MR. D MEDHI	MR. T ISLAM SC, AFDC  SC, AFDC  MR. T ISLAM SC, AFDC

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LEAVE NOTE OF ADVOCATES FOR 04/12/2018

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1)	MR. B K PURKAYASTHA	02-11-2018	To	15-12-2018
2)	MR. A M AHMED	09-11-2018	To	05-12-2018
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE UJJAL BHUYAN  
HONOURABLE MR. JUSTICE NELSON SAILO**

**COURT NO: 4**

**[AT 2:00 P.M.]**

**SPECIAL DIVISION BENCH AND SINGLE BENCH OF  
HONOURABLE MR. JUSTICE U. BHUYAN WILL SIT  
AGAIN AFTER RISING OF THIS BENCH]**

**Sr.No. Case Number Main Parties Petitioner Advocate Respondent Advocate**

**JUDGEMENT**

1 Crl.A./62/2013 CHAITU GOWALA and 12 ORS MR.K GOSWAMI MR. K KONWAR(PP,  
**Versus** MR.R R KAUSHIK ASSAM)  
THE STATE OF ASSAM,

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LEAVE NOTE OF ADVOCATES FOR 04/12/2018

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK  
HONOURABLE MR. JUSTICE NELSON SAILO**

**COURT NO: 5**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL TAKE UP CRIMINAL APPEAL  
(JAIL) AND CRIMINAL APPEAL (2016 & OLDER)  
MATTERS]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>HEARING</b>				
11	Crl.A./281/2015 WITH P.B. AND LCR, FIXED	NOOR ZAMAL SEIKH <b>Versus</b> THE STATE OF ASSAM and ANR	MR.H R A CHOUDHURY MR.B HUSSAIN MR.I A HAZARIKA MR.A K HUSSAIN MR. K H SAIKIA MR.A M KHAN MR.A AHMED	MS.B BHUYAN ADDL PP,ASSAM

LEAVE NOTE OF ADVOCATES FOR 04/12/2018

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 7**

**[CIVIL BENCH - IV**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
29-10-2018 TO 21-12-2018, (RELATING TO CIVIL  
BENCH - IV) FROM ITEM NOS. 54 TO 102 ALONG WITH  
THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
14	WP(C)/4569/2012 FIXED	ON THE DEATH OF BIRENDRA DAS HIS LEGAL REPRESENTATIVE SRI RAJ DEEP DAS and 15 ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.C BARUAH MR.M C DAS MR.R K TALUKDAR MRR K NEOG	GA, ASSAM Mr. A DAS (SC, Forest)
15	WP(C)/7157/2018 FIXED	SHAHANAZ AHMED <b>Versus</b> INDIAN OIL CORPN. LTD. AND 2 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN	MR. M K CHOUDHURY MR. D K SARMAH (R1-R3) MS. A TALUKDAR (R1-R3) SC, I O C

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LEAVE NOTE OF ADVOCATES FOR 04/12/2018

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 8**

**[CIVIL BENCH - I**

**THIS BENCH WILL TAKE UP HEARING LIST  
[ SPECIAL LIST (CIVIL) ] DATED 29-10-2018  
TO 21-12-2018, EXCEPT ITEM NOS. 13, 14, 21,  
35, 36, 37, 51, 52, 54, 55, 57 TO 59, 67  
TO 78, 81, 82 AND 84, ALONG WITH THE  
FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
17	CRP(I/O)/404/2018	SUKUR AHMED <b>Versus</b> MAIMUNA KHATUN	MR. A K SAHEWALLA MR. W SHARMA	
<b>ORDERS</b>				
18	MC/1101/2015 FIXED in MFA/245200/2015	RELIANCE GENERAL INSURANCE CO. LTD. <b>Versus</b> MUSSTT. JOYTARA BIBI and 2 ORS.	MR.R GOSWAMI MR.I ALAM MS.M SAIKIA	
	<b>WITH</b> MFA/245200/2015 (Filing Number)	THE RELIANCE GENERAL INSURANCE CO LTD <b>Versus</b> MUSSTT JOYTARA BIBI and 2 ORS	MR.B B GOGOI	
<b>HEARING</b>				
19	MACApp./29/2013 (PART-HEARD), WITH LCR ,FIXED, ( AT 2:00 P.M. )	LAKHMI BARUAH @ LAKSHI BARUAH <b>Versus</b> SUCHIL KUMAR THAKURIA AND 3 ORS	MRB PUSHILAL	MR.M TALUKDAR MR.B GOSWAMI MR.D K DAS MR. R GOSWAMI MR.I ALAM MR.N DAS MR.S DAS MST MANDAL MR.R K AGARWAL MR.D M NATH MR.S SINGH





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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**[ For Tuesday,4th December 2018]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**

**COURT NO: 9**

**[CRIMINAL SINGLE BENCH]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
29-10-2018 TO 21-12-2018 (CRIMINAL BENCH - I)  
(RELATING TO CRIMINAL APPEAL AND CRIMINAL  
REVISION ) ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
8	Bail Appln./2800/2018 FIXED	NARAYAN BORO <b>Versus</b> THE STATE OF ASSAM	MR. N N B CHOUDHURY MR D P SAHU MS. S KAUR	PP, ASSAM
<b><u>MOTION</u></b>				
9	CrI.Rev.P./474/2018 FIXED	KHIROD BARUAH @ KSHIROD BARUA AND ANR. <b>Versus</b> KANAN BALA DAS AND ANR.	MR. K K DEY MR. R M DAS MS. N DEY MR V K BAROOAH	PP, ASSAM
<b><u>ADMISSION</u></b>				
10	CrI.Rev.P./420/2017 WITH OFFICE NOTE & LCR 3 FILES, FIXED	KAMRUP MINERAL CHEMICAL PVT. LTD. and 2 ORS. <b>Versus</b> THE STATE OF ASSAM and ANR.	MS.I DEKA MR.M K DAS MR.R SARMA	MR. B DEKA MR. M P CHOUDHURY MR. S BATHARI MR. B P CHANGMAI PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/770/2017 <b>in</b> CrI.Rev.P./420/2017	KAMRUP MINERAL CHEMICAL PVT. LTD AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MS.I DEKA MR.M K DAS MR.R SARMA	PP, ASSAM
<b><u>ORDERS</u></b>				
11	I.A.(CrI.)/542/2018 FIXED <b>in</b> CrI.Rev.P./252/2018 <b>WITH</b> CrI.Rev.P./252/2018	NABA KANTA BISWAS <b>Versus</b> PRATIMA BISWAS  NABA KANTA BISWAS <b>Versus</b> PRATIMA BISWAS	MR. J LASKAR  MR. J LASKAR	MR. S AHMED MS. S A SAIKIA MR. Y ALI  MR. S AHMED MS. S A SAIKIA MR. Y ALI
12	I.A.(CrI.)/616/2018 WITH LCR 4 FILES, FIXED <b>in</b> CrI.A./255/2018	SRI MANIK DAS @ BIMAL DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J BHUYAN MR. P K MUNIR	MR. B K MAHAJAN, SPL. COUNSEL FOR WILDLIFE(PROTECTION) ACT. PP, ASSAM
	<b>WITH</b> CrI.A./255/2018	SRI MANIK DAS @ BIMAL DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J BHUYAN MR. P K MUNIR	PP, ASSAM

13	I.A.(CrI.)/898/2018 in CrI.Rev.P./457/2018	BIKASH BHUYAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A RAHMAN	PP, ASSAM
	<b>WITH</b> CrI.Rev.P./457/2018	BIKASH BHUYAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A RAHMAN	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/899/2018 in CrI.Rev.P./457/2018	BIKASH BHUYAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A RAHMAN	PP, ASSAM
<b>HEARING</b>				
14	CrI.A./115/2015 WITH LCR, FIXED	MD SARIFUL ISLAM @ SARIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM and ANR	MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ MR.K U AHMED	PP, ASSAM
15	CrI.A./160/2017 WITH LCR 3 FILES, FIXED	NAVRATAN LAL SONI <b>Versus</b> THE STATE OF ASSAM and ANR	MR.A TALUKDAR MR.M BISWAS MS.H DAS	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/319/2017 in CrI.A./160/2017	NAVRATAN LAL SONI <b>Versus</b> THE STATE OF ASSAM and ANR	MR.A TALUKDAR MR.M BISWAS MS.H DAS	PP, ASSAM
16	CrI.Rev.P./32/2018 WITH I.A.(CrI) 73/18(D/O), FIXED	RAHUL BISWAS <b>Versus</b> KHUSBU DAS	MS. N MODI MR. S DUTTA MR. C SHARMA	MR R CHAKRAVORTY MR. M CHALIHA

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LEAVE NOTE OF ADVOCATES FOR 04/12/2018

-----

1)	MR. B K PURKAYASTHA	02-11-2018	To	15-12-2018
2)	MR. A M AHMED	09-11-2018	To	05-12-2018
3)	MR D K BHATTACHARYYA	14-11-2018	To	06-12-2018
4)	MR D SAIKIA	23-11-2018	To	07-12-2018
5)	MR. M A CHOUDHURY	26-11-2018	To	15-12-2018
6)	MR. S P SINGH YADAV	27-11-2018	To	28-02-2019
7)	MR. L TALUKDAR	03-12-2018	To	21-12-2018
8)	MR. S K KEJRIWAL	30-11-2018	To	15-12-2018
9)	MS. S KEJRIWAL	30-11-2018	To	15-12-2018
10)	MR. M K MAJUMDAR	28-11-2018	To	05-12-2018
11)	MRS. M D CHOUDHURY	28-11-2018	To	05-12-2018
12)	MR. S N KRISHNATRAYA	30-11-2018	To	10-12-2018
13)	MR. A C KALITA	30-11-2018	To	07-12-2018
14)	MR. U SARMA	03-12-2018	To	04-12-2018
15)	MR. A PAUL	03-12-2018	To	07-12-2018
16)	MRS. M DUTTA	02-12-2018	To	07-12-2018
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18)	MR. M CHOUDHURY	03-12-2018	To	07-12-2018
19)	MR. N H LASKAR	03-12-2018	To	10-12-2018
20)	MR R ISLAM	02-12-2018	To	10-12-2018
21)	MR A SHARMA	05-12-2018	To	09-12-2018
22)	MR. A K MAHESWARI	06-12-2018	To	11-12-2018



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLIMENTARY CAUSELIST

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**[ For Tuesday,4th December 2018]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 11**

**[CIVIL BENCH - II**

**THIS BENCH WILL TAKE UP ADDITIONAL HEARING LIST DATED 03-12-2018 TO 21-12-2018,(RELATING TO CIVIL BENCH - II) ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
6	I.A.(Civil)/4068/2018 WP(C) 7850/18(D/O), B/O in WP(C)/7850/2018	ATIKUR RAHMAN <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR. S CHAMARIA MR. M ALI MR. S CHANDA MR. A N SARMA	SC, INCOME TAX ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 04/12/2018

1)	MR. B K PURKAYASTHA	02-11-2018	To	15-12-2018
2)	MR. A M AHMED	09-11-2018	To	05-12-2018
3)	MR D K BHATTACHARYYA	14-11-2018	To	06-12-2018
4)	MR D SAIKIA	23-11-2018	To	07-12-2018
5)	MR. M A CHOUDHURY	26-11-2018	To	15-12-2018
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9)	MS. S KEJRIWAL	30-11-2018	To	15-12-2018
10)	MR. M K MAJUMDAR	28-11-2018	To	05-12-2018
11)	MRS. M D CHOUDHURY	28-11-2018	To	05-12-2018
12)	MR. S N KRISHNATRAYA	30-11-2018	To	10-12-2018
13)	MR. A C KALITA	30-11-2018	To	07-12-2018
14)	MR. U SARMA	03-12-2018	To	04-12-2018
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17)	MS. R D MOZUMDAR	03-12-2018	To	04-12-2018
18)	MR. M CHOUDHURY	03-12-2018	To	07-12-2018
19)	MR. N H LASKAR	03-12-2018	To	10-12-2018
20)	MR R ISLAM	02-12-2018	To	10-12-2018
21)	MR A SHARMA	05-12-2018	To	09-12-2018
22)	MR. A K MAHESWARI	06-12-2018	To	11-12-2018



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 12**

**[CRIMINAL SINGLE BENCH]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
29-10-2018 TO 21-12-2018 (CRIMINAL BENCH - II)  
(RELATING TO CRIMINAL PETITION) ALONG WITH THE  
FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>JUDGEMENT</b>				
10	CRP/16/2018 [ AT 10:30 A.M. ]	HULASHMAL VERMA <b>Versus</b> TARACHAND CHIMANRAM	MR H VERMA PETITIONER IN PERSON	MR. P J SAIKIA MR. R S MISHRA
<b>MOTION</b>				
11	Crl.Pet./1025/2018 FIXED	DAKSHINA CHARAN DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S KHOUND MR J BORAH	PP, ASSAM MR. J PAWE (R2) MR. L K BORAH (R2)
12	Crl.Pet./1222/2018 B/O	DARPAN MALHOTRA <b>Versus</b> ELIAS KERKETTA	MR. S CHAMARIA MR. M ALI MR A N SARMAH	
<b>ORDERS</b>				
13	Crl.Pet./821/2018 FIXED	RASHIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P SHARMAH MRS H M PHUKAN	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/716/2018 <b>in</b> Crl.Pet./821/2018	ROSHIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR P SHARMA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 04/12/2018

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1)	MR. B K PURKAYASTHA	02-11-2018	To	15-12-2018
2)	MR. A M AHMED	09-11-2018	To	05-12-2018
3)	MR D K BHATTACHARYYA	14-11-2018	To	06-12-2018
4)	MR D SAIKIA	23-11-2018	To	07-12-2018
5)	MR. M A CHOUDHURY	26-11-2018	To	15-12-2018
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10)	MR. M K MAJUMDAR	28-11-2018	To	05-12-2018
11)	MRS. M D CHOUDHURY	28-11-2018	To	05-12-2018
12)	MR. S N KRISHNATRAYA	30-11-2018	To	10-12-2018



## THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 15**

**[CRIMINAL SINGLE BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
98	Bail Appln./2742/2018 FIXED	RAJESH KUMAR JALAN <b>Versus</b> ENFORCEMENT DIRECTORATE	MR. A CHAUDHURY MR. K K BHATTACHARYYA MR. R ALI MR. N MAHAJAN MR P K DAS	MR. S C KEYAL ASSTT.S.G.I.
99	Bail Appln./2813/2018	MAMUD ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MS F N AHMED	PP, ASSAM
100	Bail Appln./2814/2018	MUKUNDA TALUKDAR <b>Versus</b> THE STATE OF ASSAM	MR. R SARMA MR H BEZBARUA MR. S J SARMAH	PP, ASSAM
101	Bail Appln./2816/2018	JALAL UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. A K TALUKDAR MR. S ISLAM	PP, ASSAM
102	Bail Appln./2817/2018	RAFIQUL ISLAM @ RAFIK ALI <b>Versus</b> THE STATE OF ASSAM	MR. J C GOGOI MR. K KALITA MR. H KAKATI	PP, ASSAM
103	Bail Appln./2818/2018	BHABEN DAS <b>Versus</b> THE STATE OF ASSAM	MR A A DEWAN	PP, ASSAM
<b>MOTION</b>				
104	AB/3761/2018	ARFAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. M SAIKIA	PP, ASSAM
105	AB/3762/2018	AMAR DAS @ AMARDEEP DAS <b>Versus</b> THE STATE OF ASSAM	MS T BARUAH MR. R D BHUYAN	PP, ASSAM
106	AB/3763/2018	MAJEDA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
107	AB/3764/2018	DHRUBA NATH <b>Versus</b> THE STATE OF ASSAM	MR. A K DUTTA MR D C NATH	PP, ASSAM
108	AB/3765/2018	RIJU SAMANTA <b>Versus</b> THE STATE OF ASSAM	MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
109	AB/3766/2018	AMINUL ISLAM SK. @ AMINUR ISLAM. AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR J ISLAM MR. S Z RAHMAN	PP, ASSAM

110	AB/3767/2018	AJAY BORA <b>Versus</b> THE STATE OF ASSAM	MR. D BORA MS J BORAH	PP, ASSAM
<b>BAIL HEARING</b>				
111	AB/579/2018 FIXED	AVISIKA BARUAH <b>Versus</b> THE STATE OF ASSAM	MR G J SAIKIA	PP, ASSAM
112	AB/1624/2018 (PERSONAL APPEARANCE) FIXED	ABIDA KHATUN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. N ANAND MR. U K BARMAN MD. S ISLAM MR H ALI	PP, ASSAM
113	AB/2420/2018 (PERSONAL APPEARANCE) WITH I.A.(CrI) 634/18(D/O), FIXED	HASMAT ALI AND 13 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. B P CHANGMAI	PP, ASSAM
114	AB/3059/2018 FIXED	RIMPI MEDHI DEKA AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. P K SARMA MS. B BHUYAN	PP, ASSAM
115	AB/3395/2018 FIXED	AKHTAR HUSSAIN @ ALI @ TUTU AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. S K JAIN MR. R K JAIN	MR. S DUTTA (FOR INFORMANT) PP, ASSAM
116	AB/3469/2018 FIXED	ZORIUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. N ZAMAN MR. A GANGULY MR T CHHETRI	PP, ASSAM
117	AB/3483/2018 B/O	NASIR AHMED <b>Versus</b> THE STATE OF ASSAM	MS. R CHOUDHURY MR D CHAKRABORTY MS. S S ZIA	PP, ASSAM
118	AB/3589/2018 B/O	MAJIBAR RAHMAN ALIAS MAZIBAR ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A AHMED MR. I U CHOWDHURY MRS. S ISLAM	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 04/12/2018

-----

1)	MR. B K PURKAYASTHA	02-11-2018	To	15-12-2018
2)	MR. A M AHMED	09-11-2018	To	05-12-2018
3)	MR D K BHATTACHARYYA	14-11-2018	To	06-12-2018
4)	MR D SAIKIA	23-11-2018	To	07-12-2018
5)	MR. M A CHOUDHURY	26-11-2018	To	15-12-2018
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10)	MR. M K MAJUMDAR	28-11-2018	To	05-12-2018
11)	MRS. M D CHOUDHURY	28-11-2018	To	05-12-2018
12)	MR. S N KRISHNATRAYA	30-11-2018	To	10-12-2018
13)	MR. A C KALITA	30-11-2018	To	07-12-2018
14)	MR. U SARMA	03-12-2018	To	04-12-2018
15)	MR. A PAUL	03-12-2018	To	07-12-2018
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17)	MS. R D MOZUMDAR	03-12-2018	To	04-12-2018
18)	MR. M CHOUDHURY	03-12-2018	To	07-12-2018
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20)	MR R ISLAM	02-12-2018	To	10-12-2018
21)	MR A SHARMA	05-12-2018	To	09-12-2018
22)	MR. A K MAHESWARI	06-12-2018	To	11-12-2018



## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Tuesday,4th December 2018]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 18**

**[CIVIL BENCH**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
29-10-2018 TO 21-12-2018, (RELATING TO CIVIL  
BENCH - III) FROM ITEM NOS. 47 TO 92 ALONG WITH  
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>JUDGEMENT</b>				
17	WP(C)/1089/2015 [ AT 10:30 A.M. ]	SANJITA ROY <b>Versus</b> THE STATE OF ASSAM and 4ORS	MR.H TALUKDAR MS.M DEKA MS.J DEKA	SC, AG(R-4) SC, PENSION & PUBLIC GRIEVANCES(R-3) MR. D.DOLEY(SC, PWDR- 1,5) SC, FINANCE(R-2)
	<b>WITH</b>			
18	WP(C)/6668/2013	JIBA KANTA BARUAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.H TALUKDAR MS.M DEKA MR.J DEKA MR.M J DAS	MR.G BAISHYA SC, AG SC, PWD MR.B BHUYAN SC, PENSION & PUBLIC GRIEVANCES
	<b>WITH</b>			
19	WP(C)/250/2016	SARKARE SENAR @ SARKARI SENAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.D BORAH MR.R BORA	GA, ASSAM SC, AG SC, K A A C SC, PENSION & PUBLIC GRIEVANCES SC, FINANCE
	<b>WITH</b>			
20	WP(C)/4127/2016	SMTI DIPALI SARKAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.K R PATGIRI MS.C DAS MS.U CHOUDHURY MR.C DAS	SC, AG MR.A CHETRY(SC, PENSION & PUBLIC GRIEVANCES DEPT.) SC, BTC SC, FINANCE SC, IRRIGATION
	<b>WITH</b>			
21	WP(C)/6968/2016	BILASH KR. BORUAH <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.P P DUTTA MR.A BARUA MR.A BHATTACHARYA MS.P BORGHAIN	SC, AG SC, IRRIGATION SC, PENSION
	<b>WITH</b>			
22	WP(C)/7015/2016	NAREN SAIKIA <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.S HUDA MR.N HOQUE MD.ARIF	GA, ASSAM(R-1-4)

23	<b>WITH</b> WP(C)/3024/2017	KHOKAN CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.H R A CHOUDHURY MR.A AHMED	GA, ASSAM SC, AG MR.P NAYAK MR.U K NAIR SC, FINANCE
24	<b>WITH</b> WP(C)/5017/2017	YAIMA SINGHA and 3 ORS. <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.H R A CHOUDHURY MR.F U BORBHUIYA MS.S DAS	GA, ASSAM SC, AG SC, IRRIGATION SC, FINANCE
25	WP(C)/8039/2015 [ AT 10:30 A.M. ]	RAHUL KUMAR <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.B RAMCHIARY MR.D BARMAN MR.R MAZUMDAR MRU SARMA MR.H BEZBARUAH MR.C TALUKDAR	ASSTT.S.G.I.
<b>HEARING</b>				
26	WP(C)/3669/2014 WITH LCR, FIXED, BY SLIP	KHARGESWAR NARZARY and 17 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.B K BHATTACHARJEE DR.R SARMAH MS.A CHETIA	MR.B D DAS MR.H K SARMA SC, APDCL SC, APGC

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LEAVE NOTE OF ADVOCATES FOR 04/12/2018

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1)	MR. B K PURKAYASTHA	02-11-2018	To	15-12-2018
2)	MR. A M AHMED	09-11-2018	To	05-12-2018
3)	MR D K BHATTACHARYYA	14-11-2018	To	06-12-2018
4)	MR D SAIKIA	23-11-2018	To	07-12-2018
5)	MR. M A CHOUDHURY	26-11-2018	To	15-12-2018
6)	MR. S P SINGH YADAV	27-11-2018	To	28-02-2019
7)	MR. L TALUKDAR	03-12-2018	To	21-12-2018
8)	MR. S K KEJRIWAL	30-11-2018	To	15-12-2018
9)	MS. S KEJRIWAL	30-11-2018	To	15-12-2018
10)	MR. M K MAJUMDAR	28-11-2018	To	05-12-2018
11)	MRS. M D CHOUDHURY	28-11-2018	To	05-12-2018
12)	MR. S N KRISHNATRAYA	30-11-2018	To	10-12-2018
13)	MR. A C KALITA	30-11-2018	To	07-12-2018
14)	MR. U SARMA	03-12-2018	To	04-12-2018
15)	MR. A PAUL	03-12-2018	To	07-12-2018
16)	MRS. M DUTTA	02-12-2018	To	07-12-2018
17)	MS. R D MOZUMDAR	03-12-2018	To	04-12-2018
18)	MR. M CHOUDHURY	03-12-2018	To	07-12-2018
19)	MR. N H LASKAR	03-12-2018	To	10-12-2018
20)	MR R ISLAM	02-12-2018	To	10-12-2018
21)	MR A SHARMA	05-12-2018	To	09-12-2018
22)	MR. A K MAHESWARI	06-12-2018	To	11-12-2018